

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 57 of 2014**

**Dated : 19<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Pradesh State Electricity Board Ltd. .... Appellant(s)  
Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s): Ms. Rinku Gautam (Rep.)  
For HPERC**

**ORDER**

The Representative appearing on behalf of the State Commission seeks some time to engage a counsel and to file the Reply. Accordingly, the time is granted and she is directed to file reply on or before 03.07.2014 after serving copy on the other side.

Post the matter on **11.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**ts/js**